

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH
Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 11-09-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUMMARY CIVIL SUIT	100242/2017	Hasmukh K. Vora Vs Vinay K. Jain	Pradeep J. Ramchandani Dhiraj P. Ramchandani

(Sub Matter: SUMMONS FOR JUDGT/0100102/2018)

2.	SUMMARY CIVIL SUIT	100806/2019	Mr. Mayur Dilip Salvi Vs Mr. Ravindra B Gaichore	Mrs. Shilpa A. Joshi
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(Sub Matter: SUMMONS FOR JUDGT/0100249/2019)

COMPLIANCE

3.	SUMMARY CIVIL SUIT	100575/2019	Nirmala Zaverchand Dedhia Vs Hiten Hirji Gala	Kunal Ramesh Solanki
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